

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2014

Dated :15th April, 2014

In the matter of:

Shree Renuka Sugar Ltd.

....Appellant(s)

Versus

Gujarat Energy Transmission Corpn. Ltd. & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

08.05.2014.

COURT MASTER